

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2013 &
IA. Nos. 223 of 2013 & 40 of 2014

Dated : 23rd January, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd & Anr. ... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Purna Priyadarshini

Counsel for the Respondent(s) : Mr. Ravi Gupta, Sr. Adv.
Ms. Pallavi Mohan
Mr. Tavinder Sidhu with
Mr. S.N. Bhosle
Mr. Phadsute (Rep)

ORDER

We have heard the learned counsel for the parties for some time.

Post the matter for further hearing on **27.02.2014**. In the meantime, the learned counsel for the parties are directed to file their respective Written Submissions on or before 20.02.2014 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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